

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:1613
ANSWERED ON:21.07.2014
BAGGAGE THEFT CASES
Scindia Shri Jyotiraditya Madhavrao

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether there is a rise in the number of baggage theft cases at Indira Gandhi International Airport;
- (b) if so, the number of such cases reported at this airport during the last three years and the current year;
- (c) whether any steps have been taken to curb such incidents of baggage theft at the airport; and
- (d) if so, the details thereof and if not, the reasons therefor?

Answer

Minister of State in the Ministry of CIVIL AVIATION (Shri G. M. Siddeshwara)

(a): The cases pertaining to theft and pilferage are reported by complainants to local police or brought to the notice of airline concerned. The local police register and investigate such cases. The incidents of theft are a law and order issue which come under the jurisdiction of the concerned State Government. Bureau of Civil Aviation Security (BCAS), which is the aviation security regulator functioning under the Ministry of Civil Aviation does not deal with such cases. However, based on the information gathered by BCAS, it has been observed that there is no significant increase in the baggage theft cases at Indira Gandhi International Airport.

(b): The details of complaints lodged with local police from 2011 to 2013 and from January, 2014 to May, 2014 as available with BCAS are given below:-

Sl.	Year	No. of complaints with Local Police
1.	2011	35
2.	2012	22
3.	2013	14
4.	2014	18

(Till
May)

(c) & (d): To prevent incidents of theft at the airport following steps have been taken:-

(i) Frisking of ground handling staff is being done while leaving airport. (ii) Use of cell phones in the airside by ground handling staff has been prohibited.

(iii) Deployment of airline security staff in the Baggage Makeup Area (BMA)/Baggage Breakup Area (BBA) area around the cargo hold area of the airline.

(iv) Photo Identity Cards (PICs) of ground handling staff after completion of shift are being deposited at the airport.

(v) A Committee has been constituted to identify the grey areas of CCTV coverage.

(vi) Sharing of list of suspects with all concerned agencies.

(vii) Establishment of CISF help desk counters at the airports for receipt of complaint of thefts from the passengers and to further hand over the complaints to the local police.